

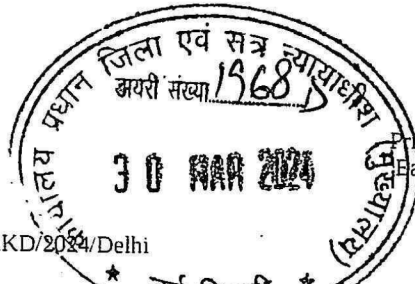
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of earlier orders no. 368-76/Pr. D&SJ (East)/KKD/Delhi Dt. 08.01.2024, the below mentioned Committee is hereby re-constituted for all the three Districts i.e., East, North East & Shahdara with immediate effect:

Sl. No.	Name of Committee	Name of Judicial officers
1	Maintenance & Cleanliness Committee	1. Sh. Shailender Malik, PO, MACT-02, Shahdara/Chairperson 2. Sh. Sushant Changotra, ASJ, FTC/East, Member 3. Sh. Manu Vedwan, ADJ-02, North-East/Member 4. Administrative Civil Judge, East/Member Secretary 5. Administrative Civil Judge, North-East/Member 6. Administrative Civil Judge, Shahdara/Member
2	Library Committee	1. Sh. Sushant Changotra, ASJ, FTC/East, Chairperson 2. Sh. Nipun Awasthi, ASJ-06/POCSO, Shahdara/Member 3. Sh. Kapil Kumar, ADJ-01, North-East/Member 4. Administrative Civil Judge, East/Member Secretary
3	Disaster Management Committee	1. Sh. Vijay Kumar Jha, PO, MACT, Shahdara/Chairperson 2. Sh. Somitra Kumar, ADJ-06, East/Member 3. Administrative Civil Judge, East/Member Secretary 4. Administrative Civil Judge, North-East/Member 5. Administrative Civil Judge, Shahdara/Member
4	Condemnation Board	1. Sh. Sushant Changotra, ASJ, FTC/East, Chairperson 2. Administrative Civil Judge, East/Member Secretary 3. Administrative Civil Judge, North-East/Member 4. Administrative Civil Judge, Shahdara/Member

Note: Rest of the contents in earlier orders no. 368-76/Pr. D&SJ (East)/KKD/Delhi Dt. 08.01.2024 remains same.



(SHAIL JAIN)
Principal District & Sessions Judge
East District, Karkardooma Courts
Delhi

2725-2734
No. /Judl. (East)/KKD/2024/Delhi

Date 23/3/24

Copy forwarded for information and necessary action:-

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hcs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judge, (Shahdara), Karkardooma Courts, Delhi
4. The Principal District & Sessions Judge, (North-East), Karkardooma Courts, Delhi
5. Concerned Judicial officer, Karkardooma Courts, Delhi
6. The Administrative Officer (Judl./Incharge, East District, Karkardooma Courts, Delhi
7. Officer-In-Charge, Accounts Branch, East District, Karkardooma Courts, Delhi
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
9. For uploading on LAYERS.
10. P.S to the undersigned

(SHAIL JAIN)
Principal District & Sessions Judge
East District, Karkardooma Courts
Delhi